

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 320 OF 2016 &
IA NOS. 669 AND 670 OF 2016**

Dated: 24th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Ultratech Cement Ltd.

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s)

:

Ms. Srishti Govil for R.2, 3 & 6

ORDER

Learned counsel for Respondent Nos. 2, 3 & 6 seeks four weeks time to file reply. She may file the same on or before 22.02.2017 after serving copy on the other side. Thereafter rejoinder may be filed on or before 09.03.2017 after serving copy on the other side.

List the matter on **10.04.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh